APRIL 22, 1994

Public Accounts Committee 432

12.34 hrs.

### COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

### Twenty-Ninth Report

[English]

SHRI S. MALIKARJUNAIAH (Tumkur): I beg to present the Twenty-ninth Report (Hindi and English versions) of the committee on Private Members' Bills and Resolutions.

[English]

12.34 1/2 hrs.

## BUSINESS ADVISORY COMMITTEE

Thirty-Ninth Report

THE MINISTER OF WATER RE-SOURCES AND MINISTER OF PAR-LIAMENTARY AFFAIRS (SHRI VIDY-ACHARAN SHUKLA): I beg to present the Thirty-ninth Report of the Business Advisory Committee.

12.35 hrs.

#### ESTIMATES COMMITTEE

# Thirty-Eighth and Forty-Second Reports

[English]

DR. KRUPASINDHU BHOI (Sambalpur): I beg to present the following Reports:—

(i) Thirty-Eighth Report (Hindi and English versions) on Action Taken by Government on the recommendations contained in the Fifth Report of the Estimates Committee (Tenth Lok Sabha) on the Ministry of External Affairs-Consular, Passport and Visa Division.

(ii) Forty-Second Report (Hindi and English versions) on Action Taken by Government on the recommendations contained in the Eighteenth Report of Estimates Committee (Tenth Lok Sabha) on the Ministry of Information and Broadcasting-Newsprint Policy.

12.35 1/2 hrs.

#### PUBLIC ACCOUNTS COMMITTEE

## Sixty-Seventh and Sixty-Ninth Reports

[English]

SHRI NIRMAL KANTI CHATERJEE (Dumdum): I beg to present the following Reports (Hindi and English versions) of the Public Accounts Committee:—

- (i) Sixty-Seventh Report on Action Taken on 2nd Report (Tenth Lok Sabha) relating to Uneconomic purchase of engines for Shaktiman vehicles.
- (ii) Sixty-Ninth Report on Action Taken on 44th Report (Tenth Lok Sabha) relating to Union Excise Duties—Non levy/short levy of duty due to incorrect grant of exemption-Motor vehicles.